

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 04.11.2022**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4090 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) No. 69 of 2021	Bank of Baroda Vs. IDBI Trusteeship Services Ltd. & Anr.	Nithin Chowdary Pavuluri
<b>2.</b>	I.A. No. 4093 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Company Ltd. Vs. Orissa Manganese and Minerals Ltd. &Ors.	Kesar Dass B.
<b>3.</b>	I.A. No. 4092 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Kuldeep Vs. Future Netwings Solutions Pvt. Ltd.	Sumedha Dang
<b>4.</b>	I.A. No. 4089 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Napin Impex Ltd. Vs. Unistone Panels Pvt. Ltd.	Abhishek Kedia
<b>5.</b>	I.A. No. 4091 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Q top Fab Engineering Pvt. Ltd. Vs. Avon Engineering & Ors.	Honey Satpal
<b>6.</b>	I.A. No. 4095 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Cosmic Ferro Alloys Ltd. Vs. Damodar Valley Corporation & Ors.	Sanwal Tibrewal

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Assistant Registrar